

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/264/2022
NAME OF THE COMPANY	S V Labs Pvt Ltd
NAME OF THE PETITIONER(S)	Kesar Color Chem Industries
NAME OF THE RESPONDENT(S)	S V Labs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Present: Ld. Counsel Mr. Ken Misquitta for the Petitioner.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Reserved for orders.

Written submissions filed by the Petitioner. Ld. Counsel for the Respondent has not filed written submissions. However, the Respondent is given opportunity to file written submissions within 3 days.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)